

(b) The reports of two firms cover both the Fertilizer and Heavy Water portions of the project, while the report of the third firm the Heavy Water Project only. Each of the firms has recommended particular processes after considering several alternatives.

P.E.P.S.U. Government Electricity Scheme

1657. **Shri Ram Krishan:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of PEPSU had recently applied for a loan for the execution of their electricity scheme; and

(b) if so, the total amount asked for and the amount sanctioned, if any?

The Deputy Minister of Irrigation and Power (Shri Hasthi): (a) and (b). The Government of PEPSU have applied for a loan assistance of Rs. 50 lakhs for financing the expenditure on 33 KV transmission lines and local distribution systems in the State during 1956-57, out of which a loan of Rs. 25 lakhs has been sanctioned.

Unemployment

1658. **Shri Ram Krishna:** Will the Minister of Planning be pleased to state:

(a) the assistance given by the Central Government to the State Governments for their schemes to relieve unemployment in 1955-56, State-wise; and

(b) the total number of persons employed State-wise in each category?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) A copy of the Statement is placed on the Table of the House. [See Appendix XII, enclosure No. 57].

(b) The information is not available.

Foreign Experts

1660. **Shri Ram Krishna:** Will the Minister of Production be pleased to state:

(a) the number of foreign experts who are still working in various factories under the control of the Ministry factory-wise; and

(b) the steps to be taken to substitute them by Indian experts on these posts?

The Minister of Production (Shri K. C. Reddy): (a) and (b). A statement is laid on the Table of the House. [See Appendix XII, enclosure No. 58]

Ambar Charkha

1661. **Shri Bheekha Bhai:** Will the Minister of Production be pleased to state:

(a) whether Government have any proposal under consideration to introduce more Ambar Charkhas in Scheduled areas; and

(b) if not, whether Government have assessed the possibilities of introducing Ambar Charkha in the backward areas?

The Minister of Production (Shri K. C. Reddy): (a) and (b). The introduction of Ambar Charkha is usually made by establishing Parisharzmalyas for training spinners and such Parisharzmalyas are generally opened in areas where response is satisfactory. The Programme, however, has only been taken up recently. If any scheme is received for opening Parisharzmalyas in Scheduled areas from the State Governments, it will receive due consideration.

Residential Flats for Government Employees

1662. **Shri Krishnacharya Joahi:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total number of residential flats for the Central Government Employees completed in Delhi and New Delhi upto the end of July, 1956; and

(b) the number of flats that are likely to be completed during the current year?

The Minister of Works, Housing and Supply and Commerce and Consumer Industries (Sardar Swaran Singh): (a) 10,500 in the general pool during the period from April 1951 to 31-7-56.

(b) 2,992 from 1-8-56 to 31-3-57.

Handicraft Goods

1663. **Shri Krishnacharya Joahi:** Will the Minister of Production be pleased to state the total value of handicraft goods purchased for the All India Handicrafts Museum during the year 1955-56 and 1956-57 so far?

The Minister of Production (Shri K. C. Reddy): The total value of handicrafts purchased for the All India Handicrafts Museum during the years 1955-56 and 1956-57 is as follows:—

Year	Value
1955-56	Rs. 17,773/-
1956-57 (April to August, 1956)	Rs. 8,717/-